

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

Name of IP: Resurgent Resolution Professional LLP; ;Last 5 digits of registration number: 50018

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Received		Summary of Claims Admitted			Contingent Claims	Amount of	Amount of Claim Not Admitted	Amount of Claims under Verification
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,35,64,909	1	1,35,64,909	23%	-	-	-	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	4,71,54,565	5	4,64,10,647	77%	-	-	7,43,918	-
	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
Total		6	6,07,19,474	6	5,99,75,556	100%	-	-	7,43,918	-

Annexure 1

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025|Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sr.	Details of Claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			No.	Name of Creditor	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	
Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Total		-	-		-	-	-		0.00%	-	-	-	-

Annexure 2

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

List of unsecured financial creditors belonging to any class of creditors												
(Amount in ₹)												
Sr.no	Name of Creditor	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	% voting share in CoC					
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total		-	-		-	0.00%	-	-	-	-	

Annexure 3

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verificatio n	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total		-	-	-	-	-	-	0%	-	-	-	-	NA

Annexure 4

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

List of Un-secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	SIL Fibres Private Limited	30-Sep-25	1,35,64,909	1,35,64,909	Un-secured Loan	No	No	Yes	0%	NA	NA	NA	NA	
	Total		1,35,64,909	1,35,64,909	-	-	-	-	0%	-	-	-	-	

Notes:

1. The above list of creditors reflects claims received by IRP and verified as on October 1, 2025.
2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Annexure 5

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025; Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

List of operational creditors (Workmen)

(Amount in ₹)

Annexure 6

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025/Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

List of operational creditors (Employees)

(Amount in ₹)

Annexure 7

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025 (Order Received on September 17, 2025); List of creditors as on: 07th January, 2026

List of operational creditors (Government Dues)

(Amount in ₹)

Annexure 8

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025|Order Received on September 17, 2025; List of creditors as on: 07th January, 2026

(Amount in INR)

List of operational creditors (Other than Workmen and Employees and Government Dues)

SL. No.	Name of Creditor	Email Address	Details of Claim Received					Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Category	Principal/Decretal Amount	Interest	Penal	Total	Principal/Decretal Amount	Interest	Penal	Total	Whether related party?	% of voting share in CoC				
1	Bhavesh Trading Company	bhavinai9@gmail.com	13-12-2025	OC	1,43,868.00	-	-	1,43,868.00	6,829.00	-	-	6,829.00	No	0.01%	-	-	1,37,039.00	The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any.
2	Dange Trading Company	dtcaravati196@gmail.com	15-12-2025	OC	6,543.00	-	-	6,543.00	2,983.00	-	-	2,983.00	No	0.01%	-	-	3,560.00	The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any.
3	Glenmorgan Global	vadivel@glenmorgan.com	15-12-2025	OC	3,11,01,554.00	-	-	3,11,01,554.00	3,10,46,287.00	-	-	3,10,46,287.00	No	66.89%	-	-	55,267.00	The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any.
4	Himatsingka Exports Private Limited	dkverma@skexport.com	15-12-2025	OC	2,39,874.00	-	-	2,39,874.00	2,39,874.00	-	-	2,39,874.00	No	0.52%	-	-	-	The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts.
5	KK Knit Apparel	vadivel@glenmorgan.com	15-12-2025	OC	1,56,62,726.00	-	-	1,56,62,726.00	1,51,14,674.00	-	-	1,51,14,674.00	No	32.57%	-	-	5,48,052.00	The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any.
Total					4,71,54,565.00	-	-	4,71,54,565.00	4,64,10,647.00	-	-	4,64,10,647.00		100.00%			7,43,918.00	

Notes:

1. The above list of creditors reflects claims received by IRP and verified as on 7th January, 2026.
2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

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List of other creditors (Other than financial creditors and Operational creditors)